

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 161  
**50/241-242/PB/2018**

**IN THE MATTER OF:**

Sh. Anshuman Rai & Ors.

..... Petitioners/Applicant

Vs.

M/s. Heritage Hospitals Limited & Ors.

..... Respondent

**Under Section 241-242**

**Order delivered on 11.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner: Mr. Anish Gupta, Mr. Soumya Moi, Mr. Rajnish Sinha,  
Mr. Nikhil Jain, Mr. Rakshit Goyal Advocates,

For the Respondent: Mr. A. K. Singh Sr. Adv., Mr. Adarsh & Mr. Ashutosh Adv.

**ORDER**

Learned counsel for the parties have negotiated an amicable settlement which is likely to fructify. For the aforesaid purpose an extension has been sought.

List on 15.10.2019.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**